

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA)
Indiranagar
Bangalore - 560 038

Dated : 24 MAY 1988

APPLICATION NO 458 / 88(F)

W.P. NO. _____

Applicant

Shri P.K. Paulraj

Respondent

V/s

The Chairman, Postal Services Board, New Delhi

To

1. Shri P.K. Paulraj
Posts & Telegraphs Colony
Virudhunagar - 627 001
Kamerajar District
Tamil Nadu

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~STAY~~/~~INTERIM ORDER~~
passed by this Tribunal in the above said application on 23-5-88.

9/5/88
re: 23-5-88
Encl : As above

[Signature]
DEPUTY REGISTRAR
(JUDICIAL)

d/c

5

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

ORDER SHEET

458

Application No. of 1988(F)

Applicant

Respondent

P.K. Paulraj


V/s

The Chairman, Postal Services Board,
New Delhi

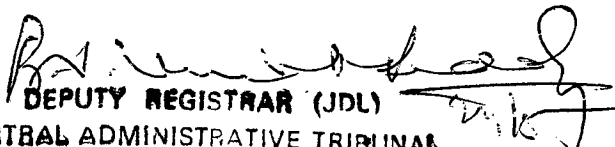
Advocate for Applicant

Advocate for Respondent

Party in Person

Date	Office Notes	Orders of Tribunal
		<p><u>KSPVC/LHARM(A)</u> 23.5.1988.</p> <p style="text-align: center;">Applicant in person.</p> <p>Inhis application, the applicant had, inter-alia, sued the President of India as one of the respondents. Article 361 of the Constitution prohibits suing President of India in any legal proceedings. When this defect was pointed out, Shri Paulraj prays for permission to delete the President of India - Respondent No.2 - and implead the Union of India, represented by the appropriate authority as a party respondent. We accord our permission to this request of Shri Paulraj.</p> <p>After the arguments were heard at some length, Shri P.K. Paulraj, the applicant in the case, files a memo praying for permission to withdraw this application, with liberty reserved to file a fresh application challenging the order of compulsory retirement made by the Government on 21.3.1988.</p> <p>We consider it proper to grant this request of the applicant.</p> <p>We, therefore, reject this application as withdrawn by the applicant, for the reasons stated in the memo.</p>

TRUE COPY


 DEPUTY REGISTRAR (JDL)
 CENTRAL ADMINISTRATIVE TRIBUNAL,
 BANGALORE

Sd/-
 VICE CHAIRMAN *23/5/88*
 dms.

Sd/-
 MEMBER (A)
 23-5-88